

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 04 /UHC/Admin.A/2019

Dated: January 03, 2019

In exercise of powers conferred by Sub Section (2) of Section 19 of the Bengal, Agra, and Assam Civil Courts Act, 1887 (Act No. XII of 1887) [also applicable to the State of Uttarakhand] read with Government of Uttarakhand Notification No. 420-Ek (1)/XXXVI (1)/ Nyay Anubhag/2005 dated 07.11.2005, the High Court is pleased to direct that the following 15 Civil Judges (Jr.Div.), posted in the State of Uttarakhand, shall have jurisdiction to try Civil Suits of pecuniary value not exceeding ₹ 1.00 Lac.

S.No.	Name
1.	Sri Bhupendra Singh Shah
2.	Ms. Minakshi Dubey
3.	Ms. Bhawna Pandey
4.	Sri Vivek Singh Rana
5.	Ms. Shikha Bhandari
6.	Sri Rizwan Ansari
7.	Ms. Kanchan Chaudhary
8.	Ms. Shalini Dadar
9.	Ms. Nisha Devi
10.	Ms. Shivani Nahar
11.	Sri Rohit Joshi
12.	Sri Shambhu Nath Singh Sethwal
13.	Sri Laval Kumar Verma
14.	Sri Kuldeep Narayan
15.	Sri Anil Kumar Kori

By Order of the Court,

Sd/-  
(Pradeep Pant)  
Registrar General.

No. 59 /XVII-34/Admin.A/2004

Dated: January 03, 2019.

Copy forwarded for information and necessary action to :-

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. Secretary Appointment, Government of Uttarakhand, Dehradun.
4. All the Districts & Sessions Judges.
5. All the Tribunals.
6. All the Family Courts.
7. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. All the Registrars of the Court.
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
14. Guard File/ Assistant concerned

  
03-01-2019  
Deputy Registrar  
Admin.A